

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P(Cr.) No. 249 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

05/09.07.2020

None appeared on behalf of the petitioner.

Mr. Suraj Kumar, counsel appearing on behalf of the State is present.

Counsel for the petitioner(s) is directed to remove the defect(s) as pointed out by the office within eight weeks.

List this case post Covid-19 when the situation normalises.

(ANANDA SEN , J)

anjali/-